Road transport projects in Konkan, Maharashtra

†131. SHRI NARAYAN RANE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the projects being run as regards to Road Transport and Highways under the districts of Konkan area of Maharashtra at present, the location-wise details thereof;

- (b) the number of projects running as per their scheduled time;
- (c) the number of projects running late from their scheduled time; and

(d) the names of projects that have been sanctioned under the districts of Konkan area of Maharashtra but the work has not yet started and the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) The details of projects being run in the districts of Konkan area of Maharashtra are given in Statement (*See* below).

- (b) 5 Nos.
- (c) 25 Nos.

(d) The details of project sanctioned in the districts of Konkan area of Maharashtra where the work has not yet started with reasons thereof are given in Statement-II.

Statement-I

The details of projects being run in the districts of Konkan area of Maharashtra

Sl. No.	Project details location wise	NH No.	Length in km.
1	2	3	4
1.	Panvel to Indapur	66	84.6
2.	Indapur - Vadpale	66	24.43
3.	Vadpale - Bhogaon Khurd	66	39.57
4.	Bhogaon Khurd - Kashedi	66	13.60

[†]Original notice of the question was received in Hindi.

Written	Answers	to	
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[3 February, 2020]

1	2	3	4
5.	Kashedi - Parshuram Ghat	66	35.09
6.	Parshuram Ghat - Arawali	66	35.09
7.	Arawali - Kante	66	40.00
8.	Kante - Waked	66	50.90
9.	Waked - Talgaon	66	35.10
10.	Talgaon - Kalmath	66	38.70
11.	Kalmath - Zarap	66	44.17
12.	Pen - Khopoli	166D	33.33
13.	Pacharal - Mandanghar	965DD	59.73
14.	Mahad - Raigad Fort	166F	25.61
15.	Karad Patan Chiplun Guhagar Se	ection 166E	39.83
16.	Construction of Old Bhiwandi m	issing link 3/848	4.84
17.	Talasari Sutrakar	848A	5.10
18.	Pune Raigarh District Border to	Mangaon 753F	34.78
19.	Mangaon to Dighi Port	753F	54.75
20.	Indapur to Agardanda	753F	42.34
21.	Wakan - Pali - Khopoli	548A	40.60
22.	Shahpur -Patgaon section -I	548A	20.13
23.	Shahpur - Patgaon section II	548A	23.65
24.	Patgaon - Khopoli section I	548A	25.53
25.	Patgaon - Khopoli section II	548A	21.63
26.	Mumbai to JNPT port Pkg-I	4B	4.59
27.	Mumbai to JNPT port Pkg-II	4B	18.27
28.	Mumbai to JNPT port Pkg-III	SH-54 & 348A	11.09
29.	Mumbai to JNPT port Pkg-IV	4B	10.56
30.	Vadape to Thane	848	20.715
	Total Length		938.32 km

[RAJYA SABHA]

Statement-II

Details of projects that have been sanctioned under the districts of Konkan area of Maharashtra but the work has not yet started being at tender stage at present

Sl. No.	Project details location wise	NH no.	Length in km.
1.	Vikramgad to Manor	NH-160A	21
2.	Manor to Palghar	NH-160A	14.4
3.	Jawhar to Vikramgad	NH-160A	22.4
4.	Mokhada to Jawhar	NH-160A	27
5.	Chiplun - Helwak	NH-166E	46.57
	Total length		131.37 km.

Promotion of electric-vehicles

132. SHRI A.K. SELVARAJ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has approved green license plates bearing numbers in white fonts for private e-vehicles and yellow for taxis;

(b) whether it is also a fact that Government also plans to allow youth in the age bracket of 16 to 18 years to drive electric scooters, besides mandating taxi aggregators to have certain percentage of e-vehicle fleet;

(c) whether it is also a fact that the measure is aimed at promoting e-vehicles use and Government is considering exemption from permits for such vehicles; and

(d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) The Ministry of Road Transport and Highways, vide G.S.R 749(E) dated 7th August, 2018 has notified that the registration mark for Battery Operated Vehicles to be exhibited in Yellow colour on Green background for transport vehicles and for all other cases, in White colour on Green background.

Ministry of Road Transport and Highways, vide G.S.R. 1225(E) dated 20th December, 2018 has issued notification which provides for the grant of driving licence to citizens above 16 years to drive gearless E scooters/ Bikes upto 4.0 KW. The Government has not mandated taxi aggregators to have certain percentage of e-vehicle fleet.